GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA STARRED QUESTION NO. 442 ANSWERED ON MONDAY, APRIL 3, 2023/CHAITRA 13, 1945 (SAKA)

FUNDS SPENT UNDER CSR

QUESTION

*442. SHRI DILESHWAR KAMAIT:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the funds spent by the Ministry under Corporate Social Responsibility (CSR) during the last three years and the current year, Statewise; and
- (b) the details of the funds spent in Bihar under CSR by the Government during the said period, district-wise?

ANSWER

THE MINISTER OF FINANCE AND CORPORATE AFFAIRS

(SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. *442 (2nd POSITION) FOR 3rd APRIL, 2023 REGARDING 'FUNDS SPENT UNDER CSR'.

(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR eligible companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at <u>www.csr.gov.in</u>. On the basis of the filings made by the companies in the MCA 21 registry, State/UTwise details of CSR expenditure by the companies during the Financial Years (FY) 2018-19, 2019-20 and 2020-21 are at Annexure - I.

District-wise details of CSR expenditure by the companies in the State of Bihar during the FY 2018-19, 2019-20 and 2020-21 are at Annexure - II. Further, the companies are required to file the CSR data for the FY 2021-22 on or before 31.03.2023. Moreover, filings for current financial year i.e. FY 2022-23 are required to be made only after the end of financial year.

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<u> Annexure - I</u>

State/UT-wise CSR Expenditure (Amount in Rs. Crore)							
S.N.	State/UT	FY 2018-19	FY 2019-20	FY 2020-21			
1	Andaman and Nicobar	0.82	1.29	2.80			
2	Andhra Pradesh	665.97	710.12	715.8 [,]			
3	Arunachal Pradesh	24.56	18.02	10.5			
4	Assam	210.00	285.00	167.78			
5	Bihar	137.57	110.48	79.3			
6	Chandigarh	11.46	15.58	13.1			
7	Chhattisgarh	149.35	269.68	307.8			
8	Dadra and Nagar Haveli	13.48	18.34	21.9			
9	Daman and Diu	6.25	9.53	5.2			
10	Delhi	750.76	829.50	713.5			
11	Goa	46.77	43.91	41.78			
12	Gujarat	1,082.18	984.15	1,443.62			
13	Haryana	378.11	536.57	542.4			
14	Himachal Pradesh	78.79	78.61	105.0			
15	Jammu and Kashmir	36.44	25.27	35.4			
16	Jharkhand	109.80	155.21	210.2			
17	Karnataka	1,252.23	1,448.08	1,265.0			
18	Kerala	354.78	298.56	286.5			
19	Lakshadweep	0.39	-	0.0			
20	Madhya Pradesh	243.55	215.33	354.5			
21	Maharashtra	3,147.66	3,348.82	3,426.3			
22	Manipur	7.81	14.21	10.3			
23	Meghalaya	16.54	17.65	12.4			
24	Mizoram	0.11	0.25	0.9			
25	Nagaland	2.12	5.10	3.5			
26	Odisha	697.91	716.81	567.6			
27	Puducherry	9.15	11.32	11.9			
28	Punjab	166.85	188.52	137.2			
29	Rajasthan	595.49	734.12	657.8			
30	Sikkim	5.87	10.99	15.1			
31	Tamil Nadu	877.08	1,072.02	1,145.6			
32	Telangana	428.06	445.80	624.2			
33	Tripura	23.06	9.40	9.2			
34	Uttar Pradesh	521.32	577.91	870.1			
35	Uttarakhand	172.31	124.70	155.4			
36	West Bengal	382.23	422.95	464.6			
37	NEC/ Not mentioned*	4.44	26.41	176.2			
38	PAN India**	6,429.81	9,385.41	7,684.8			
	Contribution to Funds	-,		.,			

(Data up to 30.09.2022) [Source: National CSR Data Portal]

of the Act

Grand Total (in Cr.)

*Companies did not specify the names of States where projects were undertaken

** Companies indicated more than one State where projects were undertaken

20,196.95

24,954.78

25,714.65

<u> Annexure - II</u>

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 442 FOR 03.04.2023

District-wise CSR Expenditure in Bihar (Amount in Rs. Crore)						
S.N.	District	FY 2018-19	FY 2019-20	FY 2020-21		
1	Araria	4.97	0.11	0.01		
2	Aurangabad	0.01	0.80	1.48		
3	Banka	-	-	0.03		
4	Begusarai	3.15	3.50	3.53		
5	Bhagalpur	0.10	0.91	0.88		
6	Bhojpur	0.58	3.05	4.94		
7	Buxar	-	0.40	0.84		
8	Darbhanga	0.03	0.11	0.00		
9	East Champaran	1.27	2.23	0.20		
10	Gaya	0.98	2.01	1.68		
11	Gopalganj	0.12	0.10	0.17		
12	Jamui	0.01	0.44	0.36		
13	Jehanabad	0.31	0.18	0.34		
14	Kaimur	-	0.00	0.00		
15	Katihar	0.00	0.06	0.23		
16	Khagaria	-	-	0.00		
17	Kishanganj	0.01	0.30	1.15		
18	Lakhisarai	-	0.02	0.10		
19	Madhepura	-	-	0.50		
20	Madhubani	0.37	-	0.15		
21	Munger	0.05	-	0.26		
22	Muzaffarpur	2.62	0.73	4.73		
23	Nalanda	1.07	0.74	0.78		
24	Nawada	0.10	2.13	-		
25	Patna	14.46	8.35	16.43		
26	Purnia	0.15	-	0.14		
27	Rohtas	0.56	0.08	0.27		
28	Saharsa	0.49	0.02	-		
29	Samastipur	0.94	0.42	0.12		
30	Saran		0.10	0.76		
31	Sheohar	-	-	0.00		
32	Sitamarhi	5.51	4.79	0.00		
33	Supaul					
34	Vaishali	0.98	0.12	0.72		
35	West Champaran	0.08	0.32	0.65		
36	NEC/ Not mentioned *	98.66	78.48	37.83		
	Grand Total (in cr.)	137.57	110.48	79.30		

(Data upto 30.09.2022) [Source: National CSR Data Portal]

* Companies did not specify the name of District where projects were undertaken